

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) to (e) A Conference of the Chief Ministers of States/UTs was held on 24 May, 1997 under the Chairmanship of the Prime Minister to discuss an Action Plan for Effective and Responsive Government. The Action Plan dealt with three themes, namely, Accountable and Citizen-friendly Government, Transparency and Right to Information, and Improving the Performance and Integrity of the Public Services. The issues that were discussed under these themes and which are being followed up at Central and State levels are:

- (i) Citizens Charter and accountable administration;
- (ii) Effective and speedy public grievance redressal system;
- (iii) Empowering elected local bodies and decentralised delivery of services;
- (iv) Review of laws, regulations and procedures;
- (v) Transparency and Right to Information;
- (vi) Access of the public to information from public offices and facilitation counters;
- (vii) Code of Ethics for public services;
- (viii) Tackling corruption and cleansing the administration;
- (ix) Stability of tenure and a scheme for Civil Services Boards.

The Chief Ministers and Central Ministers attending the Conference strongly endorsed the need for ensuring responsive, accountable, transparent and people-friendly administration at all levels. In the Resolution adopted at the Conference, the States welcomed the initiatives taken by the Prime Minister towards more effective and responsive administration and stated that these initiatives were important and timely. It was agreed that each State would work for the implementation of the Action Plan, making appropriate allowance for variation in local circumstances.

The Government has set up a Committee under the Cabinet Secretary including some Chief Secretaries representing different regions of the country as well as some senior officials of the Government of India in order to elaborate different elements of the Action Plan and work out various decisions required at Central and State levels.

[Translation]

#### Release of Washeries in Damodar River

953. SHRI RAVINDRA KUMAR PANDEY : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether residuals from the washeries of Coal India Limited and its auxiliary companies like Dugdha, Kargali, Swang and Kathara washeries are being released into Damodar river passing through the Coal belt of Bihar;

(b) whether residuals and waste of Bokaro thermal power station and C.T.P.S. are also being released into the Damodar river; and

(c) if so, the steps taken by the Government to check this practice?

THE MINISTER OF ENVIRONMENT AND FORESTS (PROF. SAIFUDDIN SOZ) : (a) to (c) Under normal circumstances, no discharge from coal washeries located in the Damodar basin goes into the river Damodar as all coal washeries including those of the Coal India Limited and its auxiliary companies like Dugdha, Kargali, Swang and Kathara have installed waste water recycling systems. However, during monsoon months, some coal fines and other rejects from these washeries are swept away along with surface run-off into the river. Ash slurry from the Bokaro Thermal Power Station is being released into the river Damodar without proper treatment. This matter is being heard and monitored by the Supreme Court under the public interest litigation of M.C. Mehta, V/s. Union of India & others. The Central Pollution Control Board has issued directions to the Chandrapura Thermal Power Station (CTPS) on 14.05.1997 for taking immediate steps to ensure that effluents from the power station are discharged into the river after proper treatment only.

[English]

#### Setting up of Petro-Chemical Complexes

954. SHRI RAGHUNANDAN LAL BHATIA : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether the Union Government have cleared certain projects for setting up Petro-Chemical complexes in the country;

(b) if so, the details thereof, Statewise (particularly in Punjab); and

(c) the time by which it is likely to be set up?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI M. ARUNACHALAM) : (a) Yes, Sir.

(b) Details are contained in the enclosed *Statement*.

(c) Information is being collected.

**Statement**

The Government has issued Letters of Intent/Industrial Licences in respect of the following Olefinic/Aromatic Petro-Chemical complexes to be set up in various states of the country:—

Sl. No.	Name of Letter of Intent/Industrial Licence holder	Item and proposed capacity to be set up	
1	2	3	
<b>1. ASSAM</b>			
(a)	Assam State Industrial Development Corporation Ltd., Guwahati	Ethylene	— 300000
		Propylene	— 51000
		Butadiene	— 16000
		C4 Raffinate	— 11000
		Pyrolysis	
		Gasoline	— 44000
		Acetylene	— 3500
		Hexene	— 800
		Fuel Oil	— 6000
		Fuel Gas	— 108500
		LLDPE	— 100000
		HDPE	— 100000
		Butenel	— 6000
(b)	M/s. Bongaigaon Refinery and Petrochemicals Ltd., Dhaligaon, Bongaigaon Assam-783385	Paraxylene	— 102000
		Orthaxylene	— 102000
		Cee Seven	— 74000
		Cee Nine	— 26000
(c)	M/s. Bongaigaon Refinery and Petrochemicals Ltd., Dhaligaon, Assam	Paraxylene	— 29000
		Cee	— 73000
		Other Solvents	— 70700
<b>2. ANDHRA PRADESH</b>			
	M/s. Herren Drugs and Pharmaceuticals Ltd., Vishakhapatnam, Andhra Pradesh	MEG	— 150000
		DEG	— 19360
		Triethylene	—
		Glycol	— 660
<b>3. GUJARAT</b>			
(a)	M/s. Reliance Industries Ltd., Mora, Chorasia, Gujarat	Butadiene & other C4	
		Raffinate	— 225000
		Benzene	— 235000
		Toluene	— 197000
		Xylenes	— 165000
		Ethylene	— 750000
		Propylene	— 365000



1

2

3

## 6. MADHYA PRADESH

Madhya Pradesh State Industrial Development Corpn. Ltd., Dist. Sagar, Madhya Pradesh	Ethylene	—	300000
	Propylene	—	150000
	Benzene	—	65000
	C4 Raffinate	—	80000
	Pyrolysis		
	Gasoline	—	40000
	Pyrolysis Fuel		
	Oil	—	13500

## 7. MAHARASHTRA

(a) M/s. National Organic Chemical Industries Ltd., Mumbai, Maharashtra	Ethylene	—	300000
	Propylene	—	195000
	Butadiene	—	70000
	Benzene	—	72000
	Toluene, CBFS, other		
	Pyrolysis		
	Gasoline return stream	—	120000
	Ethylene Oxide	—	120000
	Ethylene Glycol	—	125000
	(b) M/s. Reliance Industries Ltd., MIDC Patal Ganga, Khalapur, Raigad, Maharashtra	Paraxylene	—

## 8. PONDICHERRY

M/s. Chemplast Sanmar Aromatic Ltd., Keezaiyur South, T.P. PATTINAM Commune, Karaikal, Pondicherry	Paraxylene	—	250000
	Benzene	—	1000000
	O-Xylene	—	30000

## 9. PUNJAB

M/s. Punjab State Industrial Development Corpn. Ltd., Chandigarh	Ethylene	—	300000
	Propylene	—	150000
	Butadiene	—	50000
	Benzene	—	65000

1	2	3
10. TAMIL NADU		
M/s. Tamilnadu Industrial Development Corpn. Ltd., Tamilnadu	Ethylene Propylene Butadiene Benzene Mixed Xylenes Butenes	— — — — — 350000 147000 50000 70000 75000 15000
11. UTTAR PRADESH		
(a) M/s. Gas Authority of India Ltd., Dist. Etawah, U.P.	Ethylene Propylene LLDPE/HDPE HDPE Butene-1	— — — — — 300000 12000 160000 100000 10000
(b) M/s. ATV Petrochemicals Ltd., Chhatha, Dist. Mathura, U.P.	Paraxylene Benzene Orthoxylene Toluene	— — — — — 100000 20000 30000 20000

#### System to Curb Traffic Offenders

955. SHRI VIJAY PATEL : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government propose to discipline public by introducing marks/points (negative) System for traffic offenders in the country as prevalent in USA and corresponding insurance system;

(b) if so, the time by which the Government propose to introduce the system; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) to (c) Maintenance of orderly traffic, action against traffic offenders and such other steps are necessary to inculcate traffic discipline is a subject matter to be addressed by the State Governments. The Central Government, on its part, sends advisories and provides financial assistance to the State Governments for improving their policing infrastructure.

#### Sugar Mills in Maharashtra

956. SHRI RAJABHAU THAKRE : Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state:

(a) the total number of sugar mills in Maharashtra at present;

(b) the total production of sugar by these mills during each of the last three years;

(c) whether the Government is exporting sugar from these mills to other countries;

(d) if so, the details thereof; and

(e) the names of such countries and the foreign exchange earned by export of sugar from these mills?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CONSUMER AFFAIRS (SHRI RAGHUVANS PRASAD SINGH) : (a) As on 30.6.97, there were 117 installed sugar factories in the State of Maharashtra.